

**Central Administrative Tribunal
Madras Bench**

CP 310/00035/2018 in OA 310/00881/2015

Dated Thursday the 2nd day of August Two Thousand Eighteen

P R E S E N T

**Hon'ble Mr. R.Ramanujam, Member(A)
&
Hon'ble Mr. P. Madhavan, Member (J)**

1. K. Ganesan	
2. R. Mummoorthy	
3. M. Annamalai	
4. M. Maruthamuthu	
5. M. Udayasurian	
6. P. Krishnamurthy	
7. K. Anbazagan	
8. P. Ravisankar	
9. M. Gajendran	
10. T. Durai	
11. A. Rusthum	
12. T. Selvaraju	
13. T. Rajappa	
14. P. Rajagopal	
15. E. Muhammed Nasar	
16. K. Sakthivel	.. Applicants

By Advocate M/s. P. Rajendran

Vs.

1. Shri. Ananta Narayan Nanda Director General of Posts Dak Bhawan, New Delhi.	
2. Dr. Charles Lobo Chief Postmaster General Tamil Nadu Circle, Chennai – 600 002.	.. Respondents

By Advocate Mr. M. Kishore Kumar

ORAL ORDER

Pronounced by Hon'ble Mr.R.Ramanujam, Member(A)

This contempt petition is filed alleging wilful disobedience of the order of this Tribunal dated 13.01.2017 in OA 881/2015.

2. When the matter is called, both sides submit in unison that the order of this Tribunal had been complied with and CP could be closed. Learned counsel for the respondents produces a copy of order dated 23.02.2018 which is taken on record.
3. In view of the submission, CP is closed. Notices discharged.

(P. Madhavan)
Member (J)

02.08.2018

(R.Ramanujam)
Member(A)

AS